

ITEM NO.1734

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No. 41037/2023

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY & ANR.Petitioner(s)

VERSUS

M/S. ADVANCE COMPUSOFT PRIVATE LIMITED & ANR.

Respondent(s)

IA No. 226651/2023-CONDONATION OF DELAY IN FILING

IA No. 226656/2023-EXEMPTION FROM FILING O.T.)

Date: 11-03-2024 These matters were called on for hearing today.

CORAM: HON'BLE MR. JUSTICE K.V. VISWANATHAN
[IN CHAMBERS]

For Petitioner(s) Mr. Binay Kumar Das, AOR

For Respondent(s) Mr. Aditya Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter after two weeks.

(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT

(VEENA RANI NAGPAL)
BRANCH OFFICER